

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 89**  
ANSWERED ON – 07/12/2022

**NON-CONSTRUCTION OF RAILWAY OVER-BRIDGE AT MAKHU ON NH 54**

89. SHRI SANT BALBIR SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the reasons for non-construction of Railway Over Bridge(ROB) at Makhu on NH-54;
- (b) the steps being taken up by the Ministry to get this bridge ready at the earliest;
- (c) on what basis the toll is being collected on NH-54, if the ROB is not constructed; and
- (d) who is responsible for the time wastage, fuel wastage and pollution?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Road Over Bridge (ROB) at Makhu was part of Harike-Zira-Faridkot Section of NH-54 which was being executed by State Public Works Department (PWD), Punjab. The work of ROB at Makhu could not be taken up due to non-handing over of encumbrance free land to the Contractor by State PWD, Punjab.
- (b) After the transfer of the stretch to National Highways Authority of India (NHAI), the bid documents for the work of ROB have been prepared by NHAI. General Arrangement Drawings (GAD) of the ROB have been submitted to Railways for approval. The work at ROB may be taken up after encumbrance free land is provided by State Government.
- (c) The toll is being collected only for the completed length.
- (d) The work could not be taken up due to non-handing over of encumbrance free land by the State Government.

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